

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.04.2025

<u>NOTICE</u>

Please take notice that the following matters listed in the Court – II on 23.04.2025 at 02:00 PM will not be taken up. The next date of hearing in the matters is **24.04.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr.	Amish Tandon	Rohan Chawla-R1 Ishaan George
2.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023	With IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	Rahul Kumar	Rohan Chawla-R1 Ishaan George

By order of Hon'ble Chairperson -Sd/-Registrar